

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:3308  
ANSWERED ON:17.03.2015  
CARGO POLLUTION  
Kambhampati Dr. Hari Babu

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether it is a fact that cargo handling in Visakhapatnam is causing pollution for the city and if so, the details thereof;
- (b) the steps taken by the Port Management/Authorities to minimise the pollution by Visakhapatnam Port Trust;
- (c) whether the Visakhapatnam Port has been issued a notice by Pollution Control Board to follow certain guidelines; and
- (d) the action taken by the Port authorities to comply with the Pollution Control Board guidelines?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE. ( SHRI PRAKASH JAVADEKAR)

(a) & (b) As reported by the Andhra Pradesh Pollution Control Board (APPCB), the cargo handling activities in Visakhapatnam are causing pollution for the city. The steps taken by the Port Management/Authorities to minimise the pollution by Visakhapatnam Port Trust (VPT) are given at Annexure-I.

(c) The APPCB has issued the guidelines/directions to M/s VPT, which are as follows:

# The APPCB has issued various directions to M/s Visakhapatnam Port Trust (VPT). The major objective of these directions is to handle the cargo in environmental friendly manner as the city is spread over/ developed all around the port activities.

# APPCB is regularly monitoring the Port activities and issuing directions to mitigate the dust problem in the area. M/s Visakhapatnam Port Trust has initiated major projects for mechanization of the cargo handling facilities.

# The APPCB has issued directions on 16.04.2012 directing to comply with the directions dated 15.09.2011 with additional direction to M/s VPT to fix-up the individual responsibility to the warehouse leaseholders, transporters, stock yard leaseholders and other stakeholders involved in implementation of environment measures like water sprinkling on stockyards, roads, covering the stockyards, restricting the height of the cargo etc. in their stock yards and M/s VPT to review the status once in 15 days.

# The APPCB has issued notice to M/s Visakhapatnam Port Trust on 11.07.2014 for non compliance of consent conditions and Board directions.

(d) The action taken by the Port authorities to comply with the Pollution Control Board guidelines are given at Annexure-II.